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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.70/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Madanlal Agarwal & Ors.-Versus- R.P. Warehouse & Tea Industries Limited & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA,  
Adv }  
2. MR. SHOUNAK MITRA,  
Adv }  
3. MS. ARYAA CHATTERJEE,  
Adv }  
Petitioners

12/1/18  
for the  
Petitioners

Mrs. Manju Shuten, Adv. respondent no. 1 to 7 -

**ORDER**

Ld. Counsel for the petitioners and the respondents is present.

List it on 06/03/2018. Interim order is extended till next of hearing.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)